

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1976-77.
- (2) Annual Report of the Hindustan Antibiotics Limited, Pimpri for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1487/77]

REVIEWS AND ANNUAL REPORTS

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) : I beg to lay on the Table:

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1976-77.
 - (ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1488/77]
 - (b) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1976-77.
 - (ii) Annual Report (Hindi and English versions) of the Hindustan Zinc Limited, Udaipur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1489/77]
 - (c) (i) Review (Hindi and English versions) by the Government on the working of the

Mineral Exploration Corporation Limited, Nagpur, for the year 1976-77.

- (ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1490/77]
- (d) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, Oorgaum (Karnataka State) for the year 1976-77.
- (ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited, Oorgaum (Karnataka State) for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1491/77]
- (e) (i) Review (Hindi and English version) by the Government on the working of the Steel Authority of India Limited, New Delhi for the year 1976-77.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Two statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of papers mentioned at items Nos. 1(a)(ii) and (e)(ii). [Placed in library. See No. LT-1492/77]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.D. PATIL) : I beg to lay on the Table a copy each of the following Notifications

(Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:

- (1) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1977, published in Notification No. G.S.R. 1694 in Gazette of India dated the 3rd December, 1977.
- (2) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations, 1977, published in Notification No. G.S.R. 1655 in Gazette of India dated the 10th December, 1977. [Placed in library, See No. LT-1493/77]

ANNUAL REPORTS AND STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) (i) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1975-76 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.
- (b) (i) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in library, See No. LT-1494/77]
- (c) (i) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad for the year

1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid on the Table. [Placed in library, See No. LT-1495/77]
- (d) (i) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1975-76, along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid on the Table. [Placed in library, See No. LT-1496/77]
- (e) (i) Annual Report of the Goa Shipyard Limited, Goa, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in library, See No. LT-1497/77]
- (f) (i) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in library, See No. LT-1498/77]